

SCHEDULE II
FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAHENDRAKUMAR BABULAL JEWELS PRIVATE LIMITED**

1.	Name of Corporate Debtor	MAHENDRAKUMAR BABULAL JEWELS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	04.01.2011
3.	Authority under which Corporate Debtor is Incorporated/Registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36911GJ2011PTC063492
5.	Address of the registered office and principal office (if any) of corporate debtor	5, Onyx Building, Beside Reliance Fresh, H.L. Commerce College Road, Navrangpura Ahmedabad -380009.
6.	Date of closure of Insolvency Resolution Process	13.08.2019
7.	Liquidation commencement date of Corporate Debtor	17.09.2019 (Copy of the order downloaded from the website of Hon'ble NCLT on 01.10.2019).
8.	Name, address, email address, telephone number and the registration number of the liquidator	Name – Hemant Sharma Regd. Address – House no. 263, Block No.2, Subhash Nagar, New Delhi-110027. Correspondence address – D-54, First Floor, Defence Colony, New Delhi-110024 Email ID – hemant78sharma@yahoo.com / liq.mbjpl@gmail.com Telephone No. – 9818368356 Regd. No. - IBBI/IPA-002/IP-N00015/2016-17/10019
9.	Last date for submission of Claims	30.10.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **Mahendrakumar Babulal Jewels Private Limited** on **17.09.2019** (Copy of the order downloaded from the website of Hon'ble NCLT on 01.10.2019).

The stakeholders of **Mahendrakumar Babulal Jewels Private Limited** are hereby called upon to submit a proof of their claims, on or before **30.10.2019**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Hemant Sharma

Date : 03/10/2019
Place : New Delhi

Liquidator of Mahendrakumar Babulal Jewels Private Limited
Registration No. - IBBI/IPA-002/IP-N00015/2016-17/10019

